Shri Nath Pal: A little margin is allowed.

## Paper and Palp Machinery

\*668. Shri Shree Narayan Das: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 221 on the 25th November, 1958 and state

- (a) whether the scheme for the manufacture of paper and pulp machinery in India has since been received:
- (b) if so, the important features of the scheme.
- (c) the amount of capital involved and the capacity of the plant contemplated to be set up, and
- (d) how the total capital would be shared between the Swedish firm and the Indian firm?

The Minister of Industry (Shri Manubhai Shah): (a) to (d) An application has been received from the Indian firm for licence under the Industries (Development and Regulation) Act, 1951, for the manufacture of paper and pulp machinery of approximately 50 tons capacity per day, with an ultimate capacity of 2 complete paper plants per annum total capital required for the scheme is said to be Rs 70 lakhs The terms of collaboration with the Swedish firm, which among others, provide for investment by the foreign firm, are yet to be finalized between the parties

Shri Shree Narayan Das: May I know the place where the firm is going to be started?

Shri Manubhai Shah: Jamshedpur

Shri Shree Narayan Das: May I l. now the time by which the application will be finally considered?

Shri Manubhai Shah: I think within the next few months

Shri Damani: May I know what is the present requirement of paper and pulp machinery plant by the end of the Second Plan and whether it will be profitable to manufacture a single plant for paper and pulp and if not, whether any item is going to be added?

Shri Manubhai Shah: A string of questions have been coupled into one. The requirement of paper and pulp machinery in the Second Plan is about Rs 35 crores, of which practically, Rs 22 crores have already been covered The annual requirement comes to about Rs 4 or 5 crores. This plant, if it goes into full production will be producing about Rs 2½ crores worth of plants

Shri Dasaratha Deb: In view of the availability of bamboo in plenty in Tripura, may I know whether the Government is thinking of examining the starting of pulp industry in that particular territory?

Shri Manubhai Shah: Again, this is a different question. But, as the hon Member evinces interest, we are trying to see that the country becomes self-sufficient in the manufacture of all chemical and mechanical pulp required for the paper industry and rayon industry.

Shri P G Sen May I know if the jute committee has asked for any machinery to manufacture paper pulp out of jute sticks?

Shri Manubhai Shah: This again is regarding machinery But, jute sticks, particularly mesta sticks are an important ingredient of wrapping paper and inferior cardboards

संठ गोविन्द दास क्या इस प्रकार की कागज की मैतीनरी और दूसरी भी जिन मशीनरियो की हमारे उद्योग धन्धो की प्रावञ्यकता होगी उन सब को बनाने के लिये सरकार किर्मा बडी योजना पर भी विचार कर रही है ?

श्री मनुभाई शाह जी, नहीं फिलहाल तो ये जो योजनाये हैं ये प्राइवेट सेक्टर की ही है। श्रीर कुछ छोटे छोटे, मध्यम कक्षा के, प्लाट्स के लिये भी सोचा जा रहा है।

Shri Heda: May I know whether it is a fact that certain chemicals required for pulp are not being imported in time and are not being properly distributed and therefore we are allowing import of enough quantity of pulp, thereby losing more foreign exchange?

1002 PM.

Shri Manabhai Shah: No. Sir.

भी अक्त दर्शन : मैं यह जानना चाहता हं कि यह इतना महत्वपूर्ण विषय है तो इसको सार्वजनिक क्षेत्र में क्यों नहीं साया जा रहा है?

श्री मनभाई शाह : बहुत सी मंगीनरी है। हम हर किस्म की मैशीनरी को अपने हाथ में नहीं ले सकते और बहुत से इंज नियरिंग कारलाने हैं जो इनको प्रच्छी तरह से बना सकते हैं।

Shri Jaipal Singh: Will this project meet the needs of the Third Plan in this particular regard, because, the Second Plan, I understand the Minister to have said, would make us selfsufficient? Has he taken into reckoning the requirements of the Third Plan?

Shrl Manubhai Shah: The Third Plan is being framed. All the machinery requirements of the Third Plan are under consideration. As I have had the privilege to inform the House several times, it is our earnest desire to see that the country becomes selfsufficient more or less in all the broad categories of machinery by the end of the Third Plan.

## Exports

\*669. Pandit D. N. Tiwary: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any appreciable increase in the export of those commodities on which the Railways have allowed 50 per cent rebate on freight paid on consignments booked to ports for export, has been effected;
  - (b) if so, to what extent; and

(c) whether the manufacturers want further rebate in those commodities?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). 50 per cent rebate on Railway freight has been allowed in respect of nine items with effect from the 5th December, 1958 only. It is too early to make any assessment of the effects of the concession on export of these commodities.

(c) No manufacturers have so far approached the Government in the matter.

Pandit D. N. Tiwary: May I know what are the nine commodities which have got this rebate?

Shri Satish Chandra: Motor vehicle batteries, dry cells and batteries. oil pressure lamps, hurricane laterns, files, bicycles, textile machinery and parts, fruit and vegetable preserves. and wood screws.

Pandit D. N. Tiwary: May I know whether in cycles that have been allowed 50 per cent rebate in freight, there has been any appreciable increase in export in these two months?

Shri Satish Chandra: This concession was given only in December and statistics are not available. It will be too early to assess now the effect of this concession. It will be possible only after a year or so.

Shri Tangamani: In view of the fact that freights have increased after the new freight structure was introduced in October, 1958, may I know whether concession will be extended to these articles even though they are not meant for export as in the case of handloom and matches because matches have been considerably affected after October, 1958?

The Minister of Commerce (Shri Kanungo): No. Sir. These items do not come in the privilege of freight concession.

Mr. Speaker: He says, even for internal consumption, the prices are high and a similar concession may be shown.